

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. MA 2371/2019 In C.P.1080/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

NAME OF THE PARTIES: - H3 Reality & Consultants Pvt Ltd
V/s
Truly Creative Developers & Ors

Section: 241-242 of Companies Act, 2013

ORDER

None appeared on either side. List this matter on **07.11.2023**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)